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## CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING:INDORE

### Civil Contempt Petition No.201/00014/2018

(in OA No.834/2010)

Indore, this Friday, the 10<sup>th</sup> day of August, 2018

# HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Brijmohan S/o Late Shri Ratan Lal Pareek Retd. Station Master R/o AMII, H.No.18 Sukhliya Indore (MP) 452018 Through his LRs Mrs. Sushila Pareek (Wife) 58 years

-Petitioner

(By Advocate –Shri P.J. Mehta)

#### <u>Versus</u>

1. Shri Anil Kumar Gupta General Manager Western Railway HQ Office, Church Gate Mumbai 400001

2. Shri R.N. Sonkar Divisional Rail Manager Western Railway Divisional Office Ratlam 457001

- Respondents

(By Advocate –Ms. Geetanjali Chourasia proxy counsel for Smt. Pratibha Walia)

### ORDER(Oral)

### By Navin Tandon, AM:-

Learned counsel for the respondents/contemnors has filed their reply/compliance report and submitted that the necessary action, as directed by this Tribunal in Original Application No.834/2010 on 17.02.2012, have already been complied with vide Office order dated 06.06.2018 and vide modified PPO dated 12.07.2018 petitioner pension has been revised and arrears have been paid to him as per Annexure CR/3.

- 2. Learned counsel for the petitioner agrees to the submission made by the learned counsel for the respondent/contemnors and submits that he wants to withdraw this Contempt Petition.
- 3. In view of the submissions made by the learned counsel for both the parties, this Contempt Petition is dismissed as withdrawn. Respondents are discharged from the notice of contempt.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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